FORM - 21 A

[See rule II (1)]

(For use in Biennial election when seat is uncontested)

Declaration of the result of Election under Sub-section (2) of section-53 of the Representation of the People Act, 1951

Election to the Legislative Council of Bihar by the members of the Legislative Assembly

In pursuance of the provisions contained in Sub-section (2) of section-53 of the Representation of the People Act, 1951 read with sub rule (1) of rule 11 of the Conduct of Elections Rules 1961, I declare that :-

1. Arjun Sahani

Mu- Naya Ganga Sagar, Ward No.- 26,

P.O.- Darbhanga H.O., P.S.- Laherlasaral,

Dist.- Darbhanga, Pin- 846004

Md. Qamar Alam

Vill.+Post.- Jitwarpur Chauth,

P.S.- Samastipur Mufassil,

Dist.- Samastipur

3. Gulam Rasool

Edara-E-Sharia,

Mohalla- Naugharwa Sultanganj,

P.S.- Sultanganj, P.O.- Mahendru, Town- Patna,

Anchal- Panta Sadar (Bihar)

Pin- 800 006

4. Tanweer Akhtar

Road No.- 02, Shanti Bagh,

New Karimganj, Gaya, Pin-823001

5. Ranvijay Kumar Singh

C/207, Police Colony, Anisabad, Alinagar,

P.S.- Gardanibagh, Dist.- Patna

6. Vinod Narain Jha

Vill+P.O.- Ghonghour,

Via-Rajnagar,

P.S.- Babubarhi,

Dist.- Madhubani, Bihar

7. C.P. Sinha Alias Chandeshwar Prasad Sinha

Vilf- Mahabalipur, P.O.- Dihuli,

P.S.- Dulhin Bazar, Paliganj, Patna

Sponsored by Bharatiya Janata Party

Sponsored by Rashtriya Janata Dal

Sponsored by Janata Dal (United)

Sponsored by Indian National Congress

Sponsored by Rashtriya Janata Dal

Sponsored by Bharatiya Janata Party

Sponsored by Janata Dal (United)

have been duly elected to fill the seats in that House of Seven (07) members retiring on 21st July, 2016 on the expiration of their term of office.

Place: Bihar Vidhan Sabha Secretariat, Patna

Date : 03rd June, 2016

Returing Offices

for the binnial election to the Binn Legislative Council